

(10)

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

T.C.P No. 13/(111A)/2011

CORAM:

Present:

SHRI M. K. SHRAWAT  
MEMBER (J)

SHRI V. NALLASENAPATHY  
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 24.11.2017

NAME OF THE PARTIES: M/s. Ebony Traders Pvt. Ltd.

V/s.

M/s. Blue Coast Hotels and Resort Ltd.

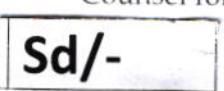
SECTION OF THE COMPANIES ACT: 111A of the Companies Act 1956.

S. No.	NAME	DESIGNATION	SIGNATURE
1.	NEELAM AHMAD	Adv	
2.	RAMAN SRINASIANA	Adv for R-1	
3.	SANJNA DUA	Adv. for R-1	
4.	Shrigesh a/w Abhishek Sawant if kulkarni & co.	R-5	

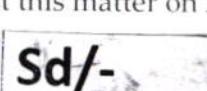
ORDER

TCP No. 13/ 111A/NCLT/MB/MAH/2011

Counsel for both side present. At request, list this matter on 22.1.2018.



V. NALLASENAPATHY  
Member (Technical)



M. K. SHRAWAT  
Member (Judicial)